

तस्करों की सम्पत्ति को जप्त करना

403. श्री मूलचन्द डागा :

श्री भागेन्द्र झा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेशी मुद्रा संरक्षण तथा तस्कर गतिविधियों निवारण अधिनियम के अन्तर्गत गिरफ्तार तस्करों की सम्पत्ति जप्त कर ली गई है ; और

(ख) यदि हाँ, तो उनका मूल्य क्या है ?

राजस्व और बैंकिंग विभाग के प्रभारी राज्य मंत्री (श्री प्रणब कुमार मुखर्जी) :

(क) और (ख). तस्कर तथा विदेशी मुद्रा छत्तासूचक (सम्पत्ति समपहरण) अध्यादेश, 1975 के अन्तर्गत सम्पत्ति जप्त करने की कार्यवाही सक्षम प्राधिकारियों द्वारा शुरू की जानी है। आशा है कि वे शीघ्र ही कार्य करना प्रारम्भ कर देंगे।

Commissioning of Air Traffic Central Radar Simulator at Bamrouli, Allahabad

404. SHRI P. GANGADEB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air Traffic Central Radar Simulator has been Commissioned recently at Bamrouli in Allahabad; and

(b) if so, the salient features thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Yes, Sir. It was commissioned on 7th May, 1975 at the Civil Aviation Training Centre, Bamrouli, Allahabad.

(b) The digital Air Traffic Control Radar Simulator is intended for the training of Air Traffic Controllers in

the operation of various types of sophisticated radars. It is designed to simulate the characteristics of the long range Air Route Surveillance Radar (ARSR) having a range capability of 200 nautical miles, Airport Surveillance Radar (ASR) having range capability of 60 nautical miles and also the Precision Approach Radar (PAR). A pre-programmed high speed digital computer is used in the Simulator.

Bank Frauds

405. SHRI P. GANGADEB: Will the Minister of FINANCE be pleased to state:

(a) the number of bank frauds detected in the nationalised banks in India during the year 1974-75;

(b) the total amount involved in the pilferage and how much out of it has been recovered; and

(c) steps taken by Government in this regard?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). According to the information available with the Reserve Bank of India, the number of frauds (which includes pilferages, thefts, cash shortages, robberies, dacoities, misappropriation etc.) in the 14 nationalised banks during the period 1-4-1974 to 31-3-1975 was 302 involving an amount of Rs. 1.5 crores approximately. Reserve Bank of India does not maintain statistics separately for pilferages. As the recovery procedures are different in respect of different kinds of frauds and are also at various stages. It is not possible to indicate the precise amount recovered.

(c). Nationalised banks have their own books of instructions indicating